

(iv) The Ministry of Rural Development is also launching a new scheme of Development of Women and Children in Rural Areas. This scheme will cover 500 blocks. The objectives of the scheme is to focus attention on the women members of the families from target groups comprising small/marginal farmers/agricultural, non-agricultural and landless labourers, rural artisans, Scheduled Castes and Scheduled Tribes so as to increase their income and also to provide supporting services needed to enable them to take up income generating activities. A sum of Rs. 200 lakhs exists for the scheme in the Budget Estimate 1982-83.

(v) *Socio-economic programme of Central Social Welfare Board.*

The Central Social Welfare Board has a Socio-economic programme for providing the needy women such as economically backward, destitutes, widows, deserted and also physically handicapped persons with opportunities for 'Work & Wage' affording facilities to them to engage themselves in full time or part time work for supplementing the meagre income of the families. Under this programme the Board provides financial assistance in the form of grants to the voluntary institutions for setting up various categories of units such as:—

1. Production Units for Small Industrial items.
2. Units as ancillary to large industries;
3. Handloom Units.
4. Handicrafts units.
5. Self-employment units.
6. *Agro-based units:—*
 - (i) Dairy Units.
 - (ii) Piggery.
 - (iii) Goat rearing.
 - (iv) Sheep-breeding.

The allocation for this programme for the year 1982-83 is Rupees 275.00 Lakhs.

Construction of B.G. by-pass at Kumedpur

3862. SHRI SURYA NARAYAN SINGH:
SHRI NARAYAN CHOUBEY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is fact that huge amount was passed in excess in constructing one B.G. by-pass Railway line at Kumedpur NF Railway and certain Engineers were involved;

(b) if so, details of action taken so far; and

(c) whether any staff/officers found responsible for corruption charges are put under immediate suspension after preliminary enquiry?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Yes. In consultation with Central Vigilance Commission, disciplinary action has been initiated against two engineering officers. The proceedings are in progress. Besides, banning of business with the contractor is also proposed.

(c) No. Suspension of the staff was not warranted in this case.

Divya basin railway line

3863. SHRI J. S. PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the construction of Divya Basin Railway line is complete, if so, when the work was completed;

(b) whether it is a fact that electrification of this line is in progress;